NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 03-02-2017

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

ZP 294/16

PETITION NUMBER

NAME OF THE PETITIONER (S)

: TP 134 17 : SAVITHA OIL TECHNOLOGIES LTD. : RIMA TRANSFORMERS & CONDUCTORS

NAME OF THE RESPONDENT (S)

UNDER SECTION

271

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

1. SOUMYA. N.S. 9538499848

ADVOCATE FOR PETITIONER

Ms. Soumya N.S, Advocate appearing for the Petitioner company is present. She is directed to file 2 sets of copies and to comply with relevant Rules under I & B Code and also to serve notices on the respondents after collecting it from the Registry.

Time granted till 28.03.2017.

MEMBER (J)

MEMBER (T)